

(b) The project implementation by selection of consultant is planned. Details of fund requirement for the project and specification for the system will be worked out subsequently.

(c) Electronic Toll Collection (ETC) system is planned to be fully operationalised by 2012.

(d) and (e) The implementation methodology recommended by the Committee and accepted by the Ministry addresses the operational requirement including presence of the RFID chip on the body of the vehicle.

#### **Ban of export of cotton**

†3178. SHRI VIJAYKUMAR RUPANI:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that on 21st May this year, Government had put a ban on export of cotton keeping in view the rising demand of cotton in the domestic market and a hike of upto 20 per cent in the prices of cotton; if so, the details thereof;

(b) whether on the recommendation of the domestic industry, Government had also imposed export duty of rupees 2500 per ton of cotton; and

(c) if so, the annual earnings on account of export duty?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir. Government of India *vide* Notification No. 44/2009-14 dated 21.05.2010 has permitted cotton exports under licence.

(b) Government has imposed an export duty of Rs. 2500 per tonne on raw cotton *vide* Notification No. 43/2010-Custom dated 9/4/2010.

(c) Annual earnings on account of export duty is as under :-

Year	Annual Earning on account of Export Duty (Rs. in Crores)
2008-09	Nil
2009-10	Nil
2010-11 (upto June, 2010)	6.96

#### **Funds allocated under TUFs**

3179. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of TEXTILES be pleased to state:

(a) the funds allocated under Technology Upgradation Fund Scheme (TUFs) during the last three years;

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†Original notice of the question was received in Hindi.